

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (S.J) No.169 of 2020**

Sandip Rawani  
@ Sandip Kumar Rawani & Ors. .... **Appellants**

**Versus**

1. The State of Jharkhand  
2. Birendra Ram ..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Appellants : Mr. P. C. Jha, Advocate  
For the State : Mr. Rakesh Kumar Sinha, A.P.P  
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**04/Dated: 07<sup>th</sup> July, 2020**

1. Learned counsel for the appellants shall file the requisites of notice under registered cover with A/D as well as under ordinary process, for service upon respondent no.2, at the earliest.
2. Learned A.P.P prays for time to procure the case diary.
3. Heard. In view of the submission of the learned counsels, office to list this case on **11.08.2020.**

**(AMITAV K. GUPTA, J.)**

Chandan-Rohit/-